

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INTEGRATED DATA BASES INDIA LIMITED

1.	NAME OF CORPORATE PERSON	INTEGRATED DATA BASES INDIA LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21/11/1961
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1961PLC003589
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F-26, FIRST FLOOR, CONNAUGHT PLACE, NEW DELHI -110001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17.12.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. AMIT GUPTA C-17, VINAY NAGAR, KRISHNA NAGAR, LUCKNOW, UTTAR PRADESH-226023 amitguptacs@gmail.com IBBI/IPA-002/IP-N00021/2016-2017/10048 9415005108
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16.01.2022

Notice is hereby given that the Integrated Data Bases India Limited has commenced Voluntary Liquidation on 17.12.2021

The stakeholders of Integrated Data Bases India Limited are hereby called upon to submit a proof of their claims, on or before 16.01.2022 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Amit Gupta
C-17, VINAY NAGAR, KRISHNA NAGAR, LUCKNOW,
UTTAR PRADESH-226023
amitguptacs@gmail.com
IBBI/IPA-002/IP-N00021/2016-2017/10048
Date: 20.12.2021
Place: New Delhi